

No. 25/DHC/Gaz.IIB/G-7/VI.E.2(a)/2024  
Dated: 27/03/2024

**NOTIFICATION**

In exercise of the powers conferred by sub-section (2) of Section 16 of the Code of Criminal Procedure, 1973, Hon'ble the Acting Chief Justice and Hon'ble Judges of this Court have been pleased to confer upon following officers of Delhi Judicial Service, the powers of Metropolitan Magistrate for the metropolitan areas of Delhi with effect from the date they took over/take over on being posted as such :-

S.No.	Name of the Officer
1.	Mr. Pranjali Gangwar
2.	Ms. Aradhana
3.	Ms. Shraddha Tripathi
4.	Ms. Kanika Handa
5.	Ms. Nishi Jindal
6.	Ms. Jayanti Chander
7.	Mr. Arvind Tomar
8.	Ms. Pranjali Prakash
9.	Ms. Sayesha Chadha
10.	Mr. Kunal Soni
11.	Mr. Shiv Kumar
12.	Mr. Shivam Gupta
13.	Ms. Sonica Meena



BY ORDER OF THE COURT

(KANWAL JEET ARORA)  
REGISTRAR GENERAL

Dated: 27/03/2024

No. 1971-1978/DHC/Gaz.IIB/G-7/VI.E.2(a)/2024

Copy forwarded for information and necessary action to:-

1. All the Principal District & Sessions Judges, Delhi.
2. The Principal District & Sessions Judge-cum-Special Judge, PC(Act)(CBI), Rouse Avenue Court Complex, Delhi.
3. The Principal Secretary (Law, Justice & L.A.), Govt. of NCT of Delhi, Delhi Secretariat, I.P. Estate, New Delhi.
4. The Director (Administration), Delhi Judicial Academy, Dwarka, New Delhi.
5. The officers concerned through their respective Principal District & Sessions Judge.
6. The concerned Pay & Accounts Officer through respective Principal District & Sessions Judge.
7. The Joint Registrar (Gazette-IIA), Delhi High Court, New Delhi.
8. Guard File.

(Shankar Singh)  
Joint Registrar (Gazette-IIB)

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs) : DELHI

No. 9247-9259/Power/Gaz/2024

Dated 02 APR 2024

Sub:-Notification.

Copy forwarded for information & necessary action to :

1. The Chief Metropolitan Magistrate, Central, Tis Hazari Courts, Delhi.
2. The Administrative Civil Judge, Central, Tis Hazari Courts, Delhi.
3. Sh. Pranjali Gangwar, MM (NI-Act)-Digital Court-02, Central, Tis Hazari Courts, Delhi.
4. Ms. Jayanti Chander, MM (Digital Traffic Court)-Central, Tis Hazari Courts, Delhi.
5. Sh. Arvind Tomar, MM (Virtual Traffic Court)-01, Central, Tis Hazari Courts, Delhi.
6. Ms. Sayesha Chadha, MM, Central, Tis Hazari Courts, Delhi.
7. Sh. Kunal Soni, MM (Virtual Traffic Court)-03, Central, Tis Hazari Courts, Delhi.
8. The Accounts Officer, Accounts Branch (Central), Tis Hazari Courts, Delhi.
9. The PS/Reader to Ld. Principal District & Sessions Judge (Hqs), Delhi.
10. The Website Committee (English/Hindi), Tis Hazari Courts, Delhi.
11. The R&I Branch (Central) for uploading on LAYERS.

(RAVINDER BEDI)

District Judge (Commercial Court)  
Officer In-Charge Judicial Branch, Central  
For Principal District & Sessions Judge (HQs)  
Delhi